

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2013

Dated : 17th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Ms. Deepa Chawan
Mr. H.S. Jaggi for R. 2 & 3

ORDER

Ms. Deepa Chawan, the learned counsel has filed Vakalatnama on behalf of Respondent Nos. 2 & 3 and she seeks some time to file the reply. Accordingly, she is directed to file the same on or before 06.10.2013 after serving copy on the other side.

Post the matter on **23.10.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson